

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2022 (THURSDAY)

## COURT -III

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 33 of 2020	Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt. Ltd. & Ors.	Kartik Rai	Iswar Mohapatra Nirmalya Dasgupta-R1-5 Siddharth Tandon Saurabh Kalita-R6-7
2.	Comp. App. (AT) No. 104 of 2021 & I.A. No. 2226 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.  <b>With</b>	Kumar Shashank	Kunal Mimani Ketul Hansraj-R1, R4 & R5 Chetan Kapadia-R2 Shikhar Khare-R3 Yash Momaya-R2,3
3.	Contempt Case (AT) No. 02 of 2022 in Comp. App. (AT) No. 104 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Rukhmini Bobde	Kunal Mimani Shubhang Tandon Kunal Vajani-R1, R4 & R5 Rayan D Souza-R2
4.	Comp. App. (AT) No. 74 of 2022 & I.A. No. 1435 of 2022	Lico Foods Products Pvt. Ltd. & Anr. Vs. The Registrar of Companies New Delhi & Haryana & Anr.	Alok Kr. Palai	

### For Hearing

5.	Comp. App. (AT) (Ins) No. 554 of 2021 <b>(PH)</b>	Paramwir Singh Tiwana & Ors. Vs. Puma Realtors Pvt. Ltd. & Anr.  <b>With</b>	Bilal Ali	Neeraj Abhijeet Sinha Abhinav Goyai-R1 Adhish Sharma-R2 Vivek Malik
6.	Comp. App. (AT) (Ins) No. 564 of 2021 <b>(PH)</b>	Vivek joshi & Ors. Vs. Pawan Kumar Garg & Ors.  <b>With</b>	Gautam Singhal	Abhijeet Sinha Abhinav Goyai-R1 Pawan kr Garg-RP Adhish Sharma-R2,3
7.	Comp. App. (AT) (Ins) No. 664 of 2021 <b>(PH)</b>	Aklia Constructions & Anr. Vs. Puma Realtors Pvt. Ltd. & Anr. Through Resolution Professional  <b>With</b>	Pallavi Singh	NS Ahluwalia-R2 Vivek Malik

<b>8.</b>	I.A. No. 1706 of 2021 in Comp. App. (AT) (Ins) No. 645 of 2021 <b>(PH)</b>	Larsen & Toubro Ltd. Vs. Puma Realtors Pvt. Ltd. & Ors.  <b>With</b>	Anand Shankar Jha	Abhinav Goyal Abhijeet Sinha Pawan Kr. Garg-RP Adhish Sharma-R2,3 Vishal Ganda
<b>9.</b>	I.A. No. 2150 of 2021 in Comp. App. (AT) (Ins) No. 804 of 2021 <b>(PH)</b>	Greater Mohali Area Development Authority PUDA Bhawan Vs. Puma Realtors Pvt. Ltd.  <b>With</b>	Anusha Nagarajan	Adish Sharma-R1 Abhijeet Sinha Abhinav Goyal-R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 269 of 2022 <b>(PH)</b>	Amarjeet Kaur & Ors. Vs. Puma Realtors through Resolution Professional & Ors.	Abhishek Parmar	Abhinav Goyal Ghazal Ghai Kushank Sindhu-R1 Adhish Sharma-R2
<b>11.</b>	Comp. App. (AT) No. 183 of 2020 <b>(PH)</b>	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2 Vaibhav Mishra-R3
<b>12.</b>	Comp. App. (AT) (Ins) No. 685 of 2021	Anil Bhargava Vs. Axis Bank Ltd. & Anr.	Diwakar Maheshwari	Kartik Nagarkati Suchitra Valjee Sharanya Shivaraman Ankit Lohia-R1

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**